

| Name of the Corporate Debtor | | | | Neptune Ventures And Developers Private Limited | | | | | | | | | | |
|---|--|---------------------------|------------------------|---|-----------------|---|--|-----------------------------|--|----------------------------|--|--------------------------|------------------------------------|---|
| Date of Commencement of Liquidation | | | | 08-10-2025 | | | | | | | | | | |
| List of Creditors as on | | | | 13-04-2026 | | | | | | | | | | |
| List of Secured financial creditors (other than financial creditors belonging to any class of creditors) | | | | | | | | | | | | | | |
| S. No. | Name of Creditor | Details of Claim Received | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim rejected | Amount of Claim Under-verification | Remarks, if any |
| | | Date of Receipt | Amount Claimed | Amount of Claim Admitted | Nature of Claim | Amount Covered by Security Interest? Yes/No | Whether security interest relinquished | Amount Covered by Guarantee | % share in total amount of claims admitted | | | | | |
| Part A - Claim received in Liquidation | | | | | | | | | | | | | | |
| 1 | HDFC Bank Ltd | 07-11-2025 | 4,58,39,68,080 | 4,57,75,61,384 | Financial Debt | Yes | Yes | Yes | 83.00% | 0 | 0 | 0 | 64,06,696 | Requested for clarification/additional documents |
| 2 | Edelweiss Asset Reconstruction Company Ltd | 06-11-2025 | 4,56,49,128 | 4,56,49,128 | Financial Debt | Yes | No | Yes | 0.83% | 0 | 0 | 0 | 0 | EARC relinquished rights in respect of Unit A309; accordingly, the claim has been admitted for the said unit. |
| 3 | JM Financial Products Ltd | 07-11-2025 | 21,22,37,114 | 1,11,48,282 | Financial Debt | Yes | No | Yes | 0 | 0 | 0 | 0 | 20,10,88,832 | The net admitted claim amount shall remain subject to modification based on the actual realisation of the security interest in terms of Section 52(7)-(9) of the IBC. |
| 4 | Edelweiss Asset Reconstruction Company Ltd | 06-11-2025 | 5,67,87,63,958 | 4,12,62,40,210 | Financial Debt | Yes | No | Yes | 0 | 0 | 0 | 0 | 1,55,25,23,748 | The net admitted claim amount shall remain subject to modification based on the actual realisation of the security interest in terms of Section 52(7)-(9) of the IBC. |
| Total A | | | 10,52,06,18,280 | 8,76,05,99,004 | | | | - | 83.83% | - | - | - | 1,76,00,19,276 | |
| Part B - Claim received in CIRP | | | | | | | | | | | | | | |
| Total B | | | NIL | NIL | | | | | | | | | | |
| Grand Total (A+B) | | | 10,52,06,18,280 | 8,76,05,99,004 | | | | - | 83.83% | - | - | - | - | |